

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:4210  
ANSWERED ON:15.12.2000  
SCS/STS IN PRASAR BHARTI BOARD  
A.K.S. VIJAYAN

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the total number of posts in the rank of Head/CMD, Official/Non-Official Members of the Prasar Bharti Board; and
- (b) the total number of persons from SC/ST community working against such posts as on 1.1.2000 and their percentage as compared to the total posts?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING (SMT. SUSHMA SWARAJ)

(a) : As per Prasar Bharati Act, 1990, the Prasar Bharati Board shall consist of following Members :-

- (i) Chairman;
- (ii) an Executive Member;
- (iii) one Member (Finance);
- (iv) one Member (Personnel);
- (v) six part-time Members;
- (vi) Director General (Akashvani) - ex-officio;
- (vii) Director General (Doordarshan) - ex-officio;
- (viii) one representative of the Union Ministry of Information and Broadcasting and
- (ix) two representatives of the employees of the Corporation.

(b) Information is being collected and will be laid on the Table of the House.